

HIGH COURT OF CHHATTISGARH, BILASPUR

CALENDAR OF HIGH COURT FOR THE YEAR 2022

| | | | | |
|-----|------------------|-----------------|-----------------|-----------------|
| | JANUARY | FEBRUARY | MARCH | APRIL |
| SUN | 30 2 9 16 23 | 6 13 20 27 | 6 13 20 27 | 3 10 17 24 |
| MON | 31 3 10 17 24 | 7 14 21 28 | 7 14 21 28 | 4 11 18 25 |
| TUE | 4 11 18 25 | 1 8 15 22 | 1 8 15 22 29 | 5 12 19 26 |
| WED | 5 12 19 26 | 2 9 16 23 | 2 9 16 23 30 | 6 13 20 27 |
| THU | 6 13 20 27 | 3 10 17 24 | 3 10 17 24 31 | 7 14 21 28 |
| FRI | 7 14 21 28 | 4 11 18 25 | 4 11 18 25 | 1 8 15 22 29 |
| SAT | 1 8 15 22 29 | 5 12 19 26 | 5 12 19 26 | 2 9 16 23 30 |
| | MAY | JUNE | JULY | AUGUST |
| SUN | 1 8 15 22 29 | 5 12 19 26 | 31 3 10 17 24 | 7 14 21 28 |
| MON | 2 9 16 23 30 | 6 13 20 27 | 4 11 18 25 | 1 8 15 22 29 |
| TUE | 3 10 17 24 31 | 7 14 21 28 | 5 12 19 26 | 2 9 16 23 30 |
| WED | 4 11 18 25 | 1 8 15 22 29 | 6 13 20 27 | 3 10 17 24 31 |
| THU | 5 12 19 26 | 2 9 16 23 30 | 7 14 21 28 | 4 11 18 25 |
| FRI | 6 13 20 27 | 3 10 17 24 | 1 8 15 22 29 | 5 12 19 26 |
| SAT | 7 14 21 28 | 4 11 18 25 | 2 9 16 23 30 | 6 13 20 27 |
| | SEPTEMBER | OCTOBER | NOVEMBER | DECEMBER |
| SUN | 4 11 18 25 | 30 2 9 16 23 | 6 13 20 27 | 4 11 18 25 |
| MON | 5 12 19 26 | 31 3 10 17 24 | 7 14 21 28 | 5 12 19 26 |
| TUE | 6 13 20 27 | 4 11 18 25 | 1 8 15 22 29 | 6 13 20 27 |
| WED | 7 14 21 28 | 5 12 19 26 | 2 9 16 23 30 | 7 14 21 28 |
| THU | 1 8 15 22 29 | 6 13 20 27 | 3 10 17 24 | 1 8 15 22 29 |
| FRI | 2 9 16 23 30 | 7 14 21 28 | 4 11 18 25 | 2 9 16 23 30 |
| SAT | 3 10 17 24 | 1 8 15 22 29 | 5 12 19 26 | 3 10 17 24 31 |

HOLIDAYS

| S. No. | Name of Holiday | No. of Days | Dates as per Gregorian Calendar | Days of the week |
|--------|--|-------------|---------------------------------|----------------------|
| 1. | New Year Day | 1 | 01/01/2022 | Saturday |
| 2. | Republic Day | 1 | 26/01/2022 | Wednesday |
| 3. | Mahashivratri | 1 | 01/03/2022 | Tuesday |
| 4. | Holi | 1 | 18/03/2022 | Friday |
| 5. | Dr. Ambedkar Jayanti & Mahavir Jayanti | 1 | 14/04/2022 | Thursday |
| 6. | Good Friday | 1 | 15/04/2022 | Friday |
| 7. | Id-UI-Fitr | 1 | 03/05/2022 | Tuesday |
| 8. | Muharram | 1 | 09/08/2022 | Tuesday |
| 9. | Rakshabandhan | 1 | 11/08/2022 | Thursday |
| 10. | Independence Day | 1 | 15/08/2022 | Monday |
| 11. | Janamashtami | 1 | 19/08/2022 | Friday |
| 12. | Ganesh Chaturthi | 1 | 31/08/2022 | Wednesday |
| 13. | Dashera Holidays | 5 | 03/10/2022 to 07/10/2022 | Monday to Friday |
| 14. | Deepawali Holidays | 8 | 22/10/2022 to 29/10/2022 | Saturday to Saturday |
| 15. | Gurunanak Jayanti | 1 | 08/11/2022 | Tuesday |

NOTES :-

1. All the Sundays are declared holidays for the High Court and Registry including the Sundays falling during Summer Vacation & Winter Holidays.
2. Second & Third Saturdays of the month shall be closed Saturdays for the High Court and Registry.
3. The remaining Saturdays which are not declared holidays and which are not included in Summer Vacation and Winter Holidays are declared non working Saturdays for the High Court but Registry shall remain open on these Saturdays.
4. Ram Navami, Id-UI-Zuha (Bakrid), Gandhi Jayanti, Milad-Un-Nabi, Guru Ghasidas Jayanti and Christmas fall on Sunday, therefore, no Holiday is declared separately.
5. The High Court shall remain closed from 16.05.2022 to 10.06.2022 on account of Summer Vacation but the Registry shall remain open during Summer Vacation.
6. The High Court shall remain closed from 21.12.2022 to 31.12.2022 on account of Winter Holidays but the Registry shall remain open during Winter Holidays from 21.12.2022 to 24.12.2022 and shall remain closed from 26.12.2022 to 31.12.2022.
7. Holidays declared on account of Milad-Un-Nabi, Id-UI-Fitr, Id-UI-Zuha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the same will be followed & that day will also be observed as holiday with the approval of Hon'ble the Chief Justice.
8. The officers and employees of the High Court Establishment shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2022.
9. High Court shall observe the holiday declared suddenly by the State Government, with the approval of Hon'ble the Chief Justice.
10. Holidays, Sundays, closed Saturdays and Vacation are in **Red Ink** & Non working Saturdays are in **Blue Ink**.

By order of Hon'ble the High Court

(Sanjay Kumar Jaiswal)
Registrar General